

As the programme has been extended to all blocks in the country and urban areas only in the current year, it has not been possible to conduct a formal review so far. Free uniforms to poor students are not provided by the Central Government.

(d) Under the Mid-day Meals Scheme, funds are released to the Food Corporation of India which supplies foodgrains (Wheat/Rice) free of cost to the implementing agencies in the States/UTs.

Central assistance is not given for the incentive schemes like supply of free uniforms as the provision for such schemes is to be made by the State Governments under their budgets.

[*English*]

Acquisition of Computers by IGNOU

850. SHRI JANG BAHADUR SINGH PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Indira Gandhi National Open University (IGNOU) has acquired computers worth crores of rupees from Computer Maintenance Corporation (CMC) without following the accepted procedures;

(b) if so, the details thereof;

(c) the reasons for violating the accepted procedures;

(d) the action proposed to be taken in the matter; and

(e) the accepted procedure to purchase the computers and other items in the Ministry and the departments under it?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (e) Certain allegations arising out of purchase of Computers and the Division of IGNOU dealing with computerisation are being looked into.

[*Translation*]

Arms Produced by Ordnance Factory in Kanpur, U.P.

851. SHRI JAGATVIR SINGH DRONA: Will the Minister of DEFENCE be pleased to state:

(a) whether priority is given in the International Market to the arms produced by Kanpur ordnance factory; and

(b) if so, the income earned by the Government through the sale of these arms?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) Indian Ordnance Factories are engaged in the manufacture of defence stores primarily to meet the requirements of our own armed forces, para-military forces,

etc. However, with a view to enlarging their turnover and thereby, enhancing productivity, Ordnance Factories have been utilising spare capacity for making items for sale in the civil market in the country and for export.

(b) Amongst the Ordnance Factories located in Kanpur, Small Arms Factory has exported arms and spares worth Rs. 1.01 lakhs during the current financial year.

Corruption Cases

852. DR. MURL' MANOHAR JOSHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of cases relating to corruption, dishonesty and assets disproportionate to the income of civil servants investigated by the Vigilance Department of the Ministry in 1995-96;

(b) the number of officers involved in the said cases, Grade-wise;

(c) the number of complaints received for corruption and dishonesty in the 1995-96 and the action taken thereon;

(d) whether the vigilance initiate action suo moto against the staff suspected to be dishonest and corrupt;

(e) if so, whether the Ministry have made any review of the functioning of power of the vigilance section under their control; and

(f) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) 1233 cases were investigated by the Vigilance Department of the Ministry in 1995-96.

(b) Number of Officers involved are as under:

GOs 365

NGOs 684

(c) 1884 complaints were received in 1995-96 and on investigation suitable action was initiated against the erring officials.

(d) Yes Sir. If information leading to suspicion becomes available.

(e) No, Sir.

(f) Does not arise.

BOT Projects in Road and Port Sectors

853. SHRI SONTOSH MOHAN DEV:

SHRI G.A. CHARAN REDDY:

SHRIMATI LAKSHMI PANABAKA:

SHRI SANAT KAMAR MANDAL:

SHRI MADAN PATIL:

DR. T. SUBBARAMI REDDY:

SHRI A.G.S. RAM BABU:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to provide loan/assistance to the entrepreneurs engaged in the road and port sectors to take up Build-Operate-Transfer projects and have evolved norms for offering such projects to private entrepreneurs, both foreign and domestic;

(b) if so, the details thereof;

(c) whether the Government are aware of the problems and risks involved in the BOT projects and private sector's hesitance on investing in such projects due to gestation periods;

(d) whether the Government have decided not to give guarantees against Foreign Exchange Rates fluctuations to foreign investors for taking up Highway Development Projects on BOT basis and as a result of this some investors have withdrawn;

(e) if so, the details thereof;

(f) the steps taken/proposed to be taken for the betterment of BOT projects; and

(g) the details of BOT projects selected/proposed to be selected/ongoing alongwith cost and completion schedule thereof, State-wise?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G.VENKATARAMAN): (a) and (b) Yes, Sir. Upto 40% of the Project cost can be contributed by the Government in the case of National Highways on a case to case basis.

(c) The privatisation policy is being evolved in consultation with the Industry and the response for BOT projects is quite reasonable.

(d) So far, foreign exchange rate fluctuations has not been guaranteed by the Government.

(e) Does not arise.

(f) The BOT policy is flexible and dynamic and the issues raised by the Private sector and lenders are considered from time to time on merits.

(g) A statement is attached.

Statement

(A) Status of BOT Projects already taken up on National Highways

Sl. No.	Name of the BOT Project	NH No.	State	Length/ Nos.	Cost (Rs.Crores)	Status
1	2	3	4	5	6	7
1.	Thane Bhiwandi Bypass	3 & 4	Maharashtra	24 Km	17	Construction completed.
2.	Chaltan ROB	8	Gujarat	one ROB	10	Work in progress. Likely to be completed in May, 1998.
3.	Udaipur Bypass	8	Rajasthan	11 Km	24	Work in progress. Likely to be completed in April, 1998.
4.	Six bridges	5	Andhra Pradesh	6 Nos.	50	Work in Progress. Likely to be completed in April, 2002.
5.	Coimbatore Bypass	47	Tamil Nadu	33 Km	100	Agreement signed on 3.10.97. Likely to be completed by Dec., 1999.
6.	Durg Bypass	6	Madhya Pradesh	18 Km	68	Agreement signed on 5.11.97. Likely to be completed by June, 2000.

1	2	3	4	5	6	7
<i>(B) BOT Projects on Offer</i>						
7.	Hubli-Dharwad Bypass	4	Karnataka	30 Km		The Project are at intitial/different stages and it is too early to indicate their cost and time schedule for completion.
8.	2nd Narmada Bridge	8	Gujarat	1 bridge		-do-
9.	Nardhana ROB	6	Maharashtra	One ROB		-do-
10.	Neliore Bypass	5	Andhra Pradesh	18 Km		-do-
11.	Patalganga Bridge	17	Maharashtra	1 bridge		-do-
12.	Jaipur-Kishangarh	8	Rajasthan			-do-
13.	Hosur-Krishnagiri	7	Karnataka	93 Km		-do-
14.	Chingeipet-Villupuram	45	Tamil Nadu	100 Km		-do-
15.	Amaravati Bypass	6	Maharashtra	40 Km		-do-
16.	Six number of ROBs	8	Rajasthan			-do-
17.	2nd Vivekananda Bridge	2	West Bengal	1 bridge		-do-
18.	Akola Bypass	6	Maharashtra			-do-
19.	Parvel Bypass	9	Maharashtra	11 Km		-do-

**List of Approved private Sector Participation Projects
Leasing of Existing Berth/Assets of the Port**

1. Leasing of berth No. 6 at Kandla Port to M/s. Geepee Corporation Limited, Bangkok for handling bulk and break bulk cargoes.
2. Leasing of berth at Haldia Dock Complex to Steel Authority of India Limited and TISCO.
3. Leasing of JD-1 berth at Madras Port.
4. Leasing of JDD-5 berth at Madras Port.

Creation of Storage Facilities/Warehouses

5. Leasing of land to M/s. SPIC for storage and despatch of LPG in Tuticorin Port.
6. Leasing of land to M/s. Suraj Agro Private Limited at Madras Port for creation of storage facilities for non-hazardous liquid bulk cargo.
7. Leasing of land to M/s. Ganesh Benzoplast Limited for creation of storage facilities for Class "B" & "C" liquid chemicals at Jawaharlal Nehru Port.
8. Leasing of land to M/s. Hindustan Organic Chemicals Limited for creation of storage facilities for Class "B"

and "C" Liquid Chemicals at Jawaharlal Nehru Port.

9. Land has been leased to various parties at various major ports for creation of new storage facilities/warehouses.
10. Leasing of Transit Shed at Visakhapatnam Port to M/s. Tinna Oils & Chemicals Limited, Bombay for setting up mechanical cargo handling facilities, etc.

Creation of Dry Dock, Ship Repair Facilities & Ship Breaking

11. Setting up a floating dry dock and ship repair facilities at Mormugao Port by M/s. Western India Shipyard Limited.
12. Setting up of ship repair facilities at Madras Port by M/s. Chowkhani international Limited.
13. Land allotted to M/s. Western India Maritime Division for setting up of Ship Breaking Yard at Mormugao Port.

Leasing of Equipment By Port from Private Sector

14. Container Handling equipmt taken on lease by Jawaharlal Nehru Port Trust.
15. Container handling equipment at Bombay Port.

16. Hiring of Tugs at Visakhapatnam Port.

Capital Dredging from Funds Provided by Oil Companies

17. Capital Dredging at New Mangalore Port Trust funded by M/s. MRPL.

Creation of Fresh Berths

18. Creation of crude handling and POL product facilities for M/s. MRPL's Refinery at New Mangalore Port. Funding of project arranged by M/s. MRPL through SCICI. (indicative cost Rs.238 crores)

19. Virtual jetty by IOC at Kandla.

20. Virtual jettly by HPCL at Kandia.

21. Approval to M/s. Raliance for construction of Asia Bulk Terminal off Goa Coast.

22. Liquid Jetty at Kandla through IFFCO.

23. Creation of LPG facility at New Mangalore Port through HPCL.

24. Creation of off shore stackyard & berth (OSB) off Mormugao Coast.

25. Captive Jetty for M/s. SPIC Electric Power Corporation at Tuticorin.

26. Captive Jetty for Nagarjuna Fertilizers & Chemicals at New Mangalore.

27. Container Terminal at Jawaharlal Nehru Port.

28. Construction of Berths 5A/6A at Mormugao Port.

29. Construction of Oil Jetty at Mumbai Port by M/s. Tata Electric Company.

30. Construction of SBM and Captive POL Jetties at Kandla Port by M/s. Essar Oil Ltd.

[Translation]

Loss at Tourist Places in Narmada Valley Due to Earthquake

854. SHRI DADA BABURAO PARANJPE: Will the Minister of TOURISM be pleased to state:

(a) whether a devastating earthquake took place in the Narmada valley area of Madhya Pradesh on May 22,1997;

(b) if so, the names of tourist places affected;

(c) the manner in which these places were affected;

(d) whether any on-the-spot study was conducted by a departmental officer or Divisional Commissioner; and

(e) if so, the details thereof including the action taken by the Government in this regard?

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA): (a) Yes, Sir.

(b) The State Government of Madhya Pradesh has informed that mostly Jabalpur and Bhedaghat tourist places were affected.

(c) Bhedaghat was partially affected by the earthquake resulting in soil erosion on both sides of Narmada River and also dislocation of some rocks near the water fall at Dhuandhar.

(d) and (e) An on-the-spot study was conducted by the District Administration and there is a proposal for construction of retaining wall on both sides to stop the inundation of the sides of the river.

[English]

Expansion of Telephone Project

855. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of development projects regarding Telecommunication facilities proposed for the State of Kerala;

(b) whether any of the existing telephone exchanges in the Cannanore, Wayanad or Calicut districts of Kerala are proposed to be expanded during 1997-98;

(c) if so, the details thereof;

(d) whether any representation has been received for setting up new telephone exchanges or expanding existing ones in the said districts;

(e) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) The development programme for the year 97-98 for Kerala Telecom Circle envisages addition of switching capacity by 3.28 lakh lines, addition of 2.62 lakh Net DELs, installation of 10000 lines New Technology TAX at Calicut and Commissioning of Computerised Trunk Mannual Exchanges at SSA Headquarters at Trivandrum, Kottayam, Calicut and Cannanore.

(b) Yes Sir.

(c) Details of exchanges planned to be expanded during 1997-98 in Cannanore, Wayanad and Calicut Districts of Kerala are given in the enclosed statement-I

(d) Yes Sir.

(e) In response to Representation received feasibility of setting up of New Telephone exchanges in Cannanore, Wayanad and Calicut Districts has been examined and planned to install 6 exchanges during 97-98, 3 exchanges during 98-99 and 4 proposals are not techno economically viable. Details are given in the enclosed statement-II.